

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO. 3563
TO BE ANSWERED ON 24TH MARCH, 2026

TRANSIT LOSS OF FOODGRAINS

3563 **SHRI SANJAY SINGH:**

Will the Minister of *Consumer Affairs, Food and Public Distribution* be pleased to state:

- (a): whether the Food Corporation of India (FCI) lost about 50,000 tonnes of foodgrains during transit between April–December Financial Year 2025-26, the resulting monetary loss to the exchequer;
- (b): the details of such transit losses, including losses attributed to spillage, theft, poor infrastructure and handling deficiencies, State-wise and route-wise;
- (c): whether transit losses stood at 73,000 tonnes in Financial Year 2024-25;
- (d): how many beneficiary families under NFSA could have been fed with the quantity lost; and
- (e): whether any accountability has been fixed in cases of abnormal losses and the details thereof?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a): The Food Corporation of India (FCI) dispatched around 306.35 LMT of foodgrains from surplus to deficit states between April to December 2025-2026. During this movement, 50,454 MT of foodgrains (0.16% of the total quantity) was lost in transit, amounting to a monetary loss of ₹178.03 crore.

(b) The State-wise details on the Transit Losses (Wheat+Rice) reported during April to December 2025 including losses attributed to spillage, theft, poor infrastructure and handling deficiencies are as under:

(Operational Figures. Quantity in MT)

Region	Wheat + Rice		
	Quantity Moved	Quantity Loss	% of loss
Uttar Pradesh	5034165	10624	0.21
Uttarakhand	286667	282	0.10
Rajasthan	2556385	351	0.01
J&K	1021309	579	0.06
Delhi	1077459	783	0.07
HP	489775	69	0.01
Maharashtra	2862589	6853	0.24
Gujarat	1696317	3210	0.19
MP	2737	3	0.11
Chhattisgarh	44065	74	0.17
Andhra Pradesh	134853	166	0.12
Karnataka	4104064	6782	0.17
Tamil Nadu	1428580	544	0.04
Kerala	917191	494	0.05
Telangana	40474	43	0.11
West Bengal	2328695	3823	0.16
Odisha	48688	86	0.18
Bihar	2135287	4556	0.21
Jharkhand	1589810	3836	0.24
NEF Shillong	639316	1845	0.29
Assam	1678076	4225	0.25
Nagaland	174822	514	0.29
AP	123564	218	0.18
Manipur	220659	495	0.22

(c): There is a transit loss of 73,047.94 MT of foodgrains reported during Financial Year 2024-2025, which is 0.17% of the total dispatched quantity of 423.83 LMT.

(d): Under the Pradhan Mantri Garib Kalyan Anna Yojana, households covered under the Antyodaya Anna Yojana (AAY) receive 35 kg of foodgrains per household per month, while Priority households (PHH) are entitled to 5 kg of foodgrains per person per month.

(e): Each case of transit loss is investigated and based on the merits of the cases, losses are categorized as justified or unjustified. Accordingly, the recoveries are effected or disciplinary action is taken wherever necessary. During the period from 01.04.2025 to 31.12.2025, a total of 38 disciplinary cases have been initiated against the officers/officials of FCI in connection with the transit losses.
